

(c) if so, whether the Government propose to make cash payment after every two years to the employees equal to their salaries to avoid occurrence of such cases;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI MARGARET ALVA) : (a) Under Central Civil Services (Leave Travel Concession) Rules, 1988 Central Government employees are entitled to avail LTC facility to home town once in a block of two years and any place in India once in a block of four years. The facility to visit any place in India is in lieu of one of the two home town concessions available during the block of four years.

(b) Since the claims of the Leave Travel Concession are examined and processed by the administrative authorities concerned in various Ministries/Departments/Offices the information regarding the irregularities in individual cases is not centrally monitored.

(c) No Sir.

(d) Does not arise.

(e) The Leave Travel Concession is a facility granted to a Government employee to visit either home town once in two years or any other place in India once in four years to fulfil social commitments and to acquaint himself with the diverse cultural heritage of the country. Encashment of this facility will not be in consonance with the objectives of the Scheme.

[English]

Pay Scales of UDCs/LDCs

2446. SHRI YELLAIAH NANDI :
DR LAL BAHADUR RAWAL :

Will the PRIME MINISTER be pleased to state:

(a) whether the Government have made an upward revision in the pay scales of Assistant Cadre employees while keeping the pay scales of UDCs and LDCs personnel the same as ever before;

(b) if so, whether the pay scales of UDCs and LDCs personnel working under Central Government have also been revised; and

(c) if not, the reasons therefor and the time by which the pay scales of UDCs and LDCs are likely to be revised?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI MARGARET ALVA): (a) The pay scales of Assistants, UDCs and LDCs were revised w.e.f. 1.1.86 on the basis of the Fourth Pay Commission's recommendations. The pay

scale for the posts of Assistants in the Central Secretariat Service and certain other comparable grades was further revised to Rs. 1640-2900 by an order dated 31.7.90 in pursuance of the judgement dt. 23.5.89 of the Central Administrative Tribunal in O.A. No. 1538/87.

(b) No Sir.

(c) The issue of revision of pay scale of UDCs of the Central Secretariat Clerical Service was referred to the Board of Arbitration in May, 1992. The Board heard the matter in June, 94, September, 94 and March, 1995. It has to conclude the hearing and give its award. In so far as the revision of pay scale of LDCs is concerned, the matter comes within the purview of the 5th Pay Commission.

[Translation]

Drinking Water and Sanitation Schemes

2447. SHRI SANTOSH KUMAR GANGWAR : Will the PRIME MINISTER be pleased to state :

(a) whether some rural drinking water and sanitation schemes proposed to be implemented in Uttar Pradesh with Dutch assistance are under consideration of the Government;

(b) if so, the details thereof; and

(c) the time by which these schemes are likely to be approved?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI UTTAMBHAI HARJIBHAI PATEL) : (a) Yes, Sir.

(b) and (c). There are three integrated schemes for rural drinking water and sanitation which are being scrutinised for their techno-economic feasibility/viability. Once the schemes are found to be feasible in all respects, they will be recommended for approval by Government of Netherlands, through the Ministry of Finance, Government of India.

World Bank Assistance for Rural Development

2448. SHRI N.J. RATHVA : Will the PRIME MINISTER be pleased to state :

(a) whether the World Bank has agreed to the proposal of Gujarat to provide loan for rural development;

(b) if so, the details thereof;

(c) whether a team of World Bank has visited Gujarat in this connection;

(d) whether the Union Government propose to extend such facilities to other States; and

(e) if so, the details thereof?